2.00 PM

1 Question Hour: Starred Questions as shown in separate list to be asked and replies given.

Special Mention (Rule 280): Members to raise matters under Rule 280:
 Shri Mran Chand Yogi
 Shri Mrahan Singh Bisht
 De, Harsh Vardhan
 Shri Brahm Pal
 S. Dr. Kiran Waiia
 Shri Krahwan To, Shri Kulwant Rana
 Shri Brahm Pal
 S. Dr. Kiran Waiia

3. Paper to be laid on the Table:
Shri Harma Yasud, Minister of Power to lay the copies of the following:

1. Irist Annual Report 2002-2002 in respect of Delhi Power Company Limited (Hindi Sengish Version).

2. Second Annual Report 2002-2003 in respect of Delhi Power Company Limited (Hindi & English Version).

3. Delhi Electricy Regulatory Commission (Docuber for filing Appeal before the Appellate Appeal and Company Limited (Hindi & English Version).

4. Delhi Electricy Regulatory Commission (Teatment of Income from Other Business of Trammission Licensee and Districtation (Licensee) Regulations 2005(Hindi & English version).

4. Private Members Resolutions:

1. Sari Blacedam Sharma to move the following resolution: "This House resolves that the Convenment may go to Cont't be gel paticle for the people of Delhi since water was not that the Convenment may go to Cont't be gel paticle for the people of Delhi since water was not taking into consideration the important role of DISCOMs in the lives of Delhites, all the DISCOMs should be brought under the Rights to Information Act and their accounts should be strought under the Rights to Information Act and their accounts should be stroughtened, oppraided & Accountilized."

1. Sant Anjali Reads for move the following resolution: "This House resolves that in order to meet the Rod for moving peoplation the health facilities and infrastructual should be stroughtened, oppraided & Accountilized."

10th March 2006

Siddharath Rao Secretary

DELHI LEGISLATIVE ASSEMBLY

Revised List of Business Friday 10th March 2006/ 19 *Phalguna 1927 (Saka)*